

**SPECIAL BENCH                      ITEM NO. 130**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**Contempt Petition No.- 3/ALD/2017,CA No. 10/2022 IN CP No. 75/ALD/2016**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> March,  
2023, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>SANJEEV AGARWAL V/S OMKALESHWAR COLONISER PVT LTD &amp; ANR.</b>
<b>UNDER SECTION</b>	<b>397/398 OF COMPANIES ACT, 1956</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Rajnish Sinha alongwith Sh. Joy Bajaj, Advs. : *For the Petitioner*  
Sh. Aman Kumar Dwivdi, Adv. : *For the Respondent No. 2 & 4*

**ORDER**

Ld. Counsel for the parties present.

At the request of the Ld. Counsel for the parties, the matter is adjourned to 22<sup>nd</sup>  
March, 2023.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Harnam Singh Thakur)**  
**Member (Judicial)**

**13<sup>th</sup> March, 2023**

*Bipul Kumar Tiwari*  
*(Stenographer)*